

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/5912/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri A.U. Ahmed,  
District and Sessions Judge,  
Karbi Anglong,  
Assam.

Dated Guwahati the 1<sup>st</sup> Oct 2019.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJKA/12935/19 dtd 25.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 05.10.2019 till 18.10.2019 along with permission to leave the station w.e.f. the evening of 04.10.2019 till the morning of 19.10.2019, as prayed for. You have also been allowed to use your allotted vehicle during the aforesaid period

The Additional District and Sessions Judge, FTC, Karbi Anglong, and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/*

**JT. REGISTRAR (VIGILANCE)**

5914  
**Memo NO.HC.VII-119/2011/5913-1A, dated 1.10.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Systems Analyst, Gauhati High Court, Guwahati.

*(Signature)*  
**JT. REGISTRAR (VIGILANCE)**

*Rdas*